

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO.84(ND)/2011  
RT CP No.24/Chd/Pb/2016**

Sh. Nirmal Singh Bajwa & Ors.

...Petitioners.


Versus

M/s Grand Multiplex Projects Ltd. & Ors.

...Respondents.

Present: Mr. Anand Chhibbar, Senior Advocate with  
Mr. Gaurav Mankotia, Advocate for for petitioners  
Mr. Raghav Kapoor, Advocate with  
Mr. Vikas Sharma, CEO for the respondents.

On request, the matter is adjourned for arguments to 28.09.2017

  
(Justice R.P. Nagrath)  
Member (Judicial)

August 25, 2017

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